

dures with a view to providing better working conditions and more facilities to scientists.

It is not possible to estimate financial loss, if any, on account of "brain drain".

Shortage of Nuclear Fuel

3027. SHRI B. V. DESAI :
SHRI MADHAVRAO
SCINDIA :
SHRI VIJAYA KUMAR
YADAV :

Will the PRIME MINISTER be pleased to state :

(a) whether attention of Govt. has been drawn to the press reports appearing in the Patriot dated 30 June, 1982 under the heading NFC being starved of uranium ;

(b) if so, whether according to this report the enriched uranium plant at the nuclear fuel complex at Hyderabad will be rendered idle from February next unless further supplies of substitute fuel arrive.

(c) if so, whether it is also a fact that US Government had cleared two consignments of 19.8 tonnes of enriched uranium in 1980 but only one consignment had been received so far; and

(d) if so, whether Govt. have taken any action to save the Nuclear Fuel Complex from being idle ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT AND OCEAN DEVELOPMENT (SHRI C. P. N. SINGH) :
(a) Yes, Sir.

(b) and (d). The enriched uranium sections of the Nuclear Fuel Complex, Hyderabad are likely to close down in the event of non-receipt of further supplies of enriched uranium. Other sections of the Nuclear Fuel Complex would continue to operate.

(c) Yes, Sir.

Complaints against non-availability of Cement

3028. SHRI R. N. RAKESH :
Will the Minister of INDUSTRY be pleased to state :

(a) whether it is fact that there has been scarcity of cement;

(b) number of complaints received from consumers and shopkeepers for non-availability and non-supply of cement during January to June, 1982; and

(c) action taken on these complaints and future remedial measures taken by Government ?

THE MINISTER OF STATE IN THE MINISTRIES OF INDUSTRY AND STEEL AND MINES (SHRI CHARANJIT CHANANA) : (a) to (c). A few complaints/requests from corporate bodies and individuals in regard to inadequate availability of cement from the State Governments/ Union Territories administration were received. These were forwarded to the respective State Governments for necessary action. Within the overall availability of cement, wherever possible, additional allocations were made available to the States/ Union Territories administrations.